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NOTIFICATION  
INCOME-TAX

No. 420 [F.No. 167/66/71-FTD.7]. In exercise of the powers conferred by section 80R of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies the institution mentioned below for the purposes of the said section.

INSTITUTION

INTERNATIONAL COUNCIL ON SOCIAL WELFARE, NEW YORK.

Sd/-

(M.L. CHOUDHRY)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

No. 420 [F.No. 167/66/71-FTD.7]

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3. The Assistant Secretary General, International Council on Social Welfare, Regional Office for Asia and Western Pacific, 175, Dadabhai Nauroji Road, Bombay. 1, with reference to his No. X/IRO/10541 dated 6/8.9.1971.
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*(B.A. MENON)*

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I.T.C.C.